

Paulo (Brazil), Osaka (Japan), Durban (South Africa) and Melbourne (Australia).

The One Man Office at Osaka, Melbourne and Durban have started functioning and the Sao Paulo Office is expected to start functioning shortly.

[Translation]

Textile Mills in Maharashtra

3531. SHRI NAMDEO DIWATHE : Will the Minister of TEXTILES be pleased to state :

(a) the total production in the textile mills of the National Textile Corporation, the State Textile Corporation and private sector located in Maharashtra between January, 1994 and January, 1996 and till June, 1996, year wise and the number of workers employed in them;

(b) the number of textile mills lying closed in the State and the measures taken by the Government to revive the closed textile mills, mill-wise; and

(c) the steps taken to provide employment to the workers and for their rehabilitation who have been rendered unemployed because of the closure of above mills?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA) : (a) the production of yarn and cloth for the past three years is as under :

Year	All yarn (Mn. Kgs.)	All cloth (Mn. Sq. Mts.)
1993-94	320	894
1994-95	309	873
1995-96 (Prov.)	356	758

The number of workers engaged in NTC, STC and Private Sector mills in Maharashtra for the past three years is as under :

	Mar. '94	Mar. '95	Mar. '96
No. of workers	198210	199451	196106

(b) As on 31.5.96, no Cotton/Man-made Fibre Textile Mill is closed under I.D. Act. 8 Cotton/Man-made Fibre Textile Mills were closed under liquidation and 12 Cotton/Man-made Fibre Textile Mills were temporarily closed mainly due to financial difficulties, power cuts, lock out etc.. Government has set up Board for Industrial and Financial Reconstruction (BIFR) to enquire into the working of sick industrial companies and to prepare and sanction, as appropriate, schemes for their revival.

(c) Government has established Textile Workers' Rehabilitation Fund Scheme (TWRFS) to provide interim relief to the workers of permanently/partially closed mills who have been rendered unemployed.

[English]

Losses in Undertakings of Heavy Industry

3532. SHRI BHAKTA CHARAN DAS : Will the Minister of INDUSTRY be pleased to state :

(a) the names of the Public Sector Undertakings under the Department of Heavy Industry which has suffered losses during the last two years;

(b) the reasons for occurring such losses;

(c) whether the Government propose to write off their losses; and

(d) if so, the details thereof

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) Statement I and II giving year-wise position are attached.

(b) The major reasons for losses are shortage of orders, obsolete plant and machinery, non availability of raw material, shortage of power, shortage of working capital etc.

(c) and (d) As per the amended provisions of the Sick Industrial Companies (Special Provision) Act (SICA) when a Public Sector Undertaking (PSU) becomes sick, it is referred to the Board for Industrial and Financial Reconstruction (BIFR). BIFR appoints an operating agency for preparation of a revival package. Depending upon the package, Govt. considers write-off of interest/loans etc. on a case to case basis.

STATEMENT-I

Sl. No.	Name of the PSU which suffered loss during 1994-95.
1.	Burn Standard Co. Ltd.
2.	Bharat Brakes & Valves Ltd.
3.	Reyrolle Burn Ltd.
4.	Jessop & Co. Ltd.
5.	Braithwaite & Co. Ltd.
6.	Bharat Wagon & Engg. Co. Ltd.
7.	Bharat Process & Mechanical Engg. Ltd.
8.	Weighbird India Ltd.
9.	NEPA Ltd.
10.	Bharat Pumps & Compressors Ltd.
11.	Richardson & Cruddas (1972) Ltd.
12.	Triveni Structurals Ltd.